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SLP(Crl.)No. 6827 OF 2001

ITEM No.41

Court No. 3

SECTION IIA

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (Crl.) No. 6827/2001

(From the judgement and order dated 03/08/2001 in CRLA 114/93
of The HIGH COURT OF MADRAS)

LAKSHMANAN & ORS.

Petitioner (s)

VERSUS

STATE OF TAMIL NADU & ORS.

Respondent (s)

(With Appln(s). for bail)
(With Office Report)

Date : 14/12/2001 This Petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE G.B. PATTANAIK
HON'BLE MR. JUSTICE R.C. LAHOTI

For Petitioner (s) M/s.T.H.Kumar,P.R.K.Pungkuntran,Advs.for
Mr. V. Krishna Murthy,Adv.

For Respondent (s)

UPON hearing counsel the Court made the following
O R D E R

.....L.....I.....T.....T.....T.....T.....T.....T.....T.....J
.SP2

Heard.
The Special Leave Petition is dismissed.

.SP1
(Y.P.Dhamija) (Suneet Bala Sharma)
Court Master Court Master